

New Catering Policy

3529. SHRI M.P. ACHUTHAN:

SHRI SYED AZEEZ PASHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that under the new 'Catering Policy 2010' any licensee can be summarily evicted and license would be scrapped if five complaints are lodged against the licensee without any enquiry;

(b) if so, the details thereof;

(c) if false complaints are lodged against any licensee whether the new policy provides any relief;

(d) if so, the details thereof;

(e) whether there is any provision of enquiry; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir.

(b) Does not arise.

(c) to (f) Yes, Sir. There is a provision for enquiry into each complaint and appropriate action like counselling, warning, fine and termination of contract etc. are taken by the railways, according to the gravity of the offence, only if the complaint is substantiated.

Doubling of rail tracks in Gujarat

3530. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether State Government of Gujarat has submitted a proposal for doubling of rail track on the routes of Rajkot-Mehsana-Jaipur, Rajkot-Veraval-Somnath, Rajkot-Jamnagar-Okha and Rajkot-Ahmedabad-Jaipur with electrification;

(b) if so, the reaction thereon and status of the said proposal as on date; and

(c) by when Government would accord the approval?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) As per available records, no such proposal has been received from the State Government of Gujarat.

(b) and (c) Do not arise.

Installation of automatic door closures in trains

3531. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

SHRI JAI PRAKASH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is considering any proposal to install automatic door closing system in all trains to prevent mishaps on running trains on the pattern of Metro trains;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has made any time-bound programme for installing automatic door closing system in all trains; and

(e) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (e)
The matter is under consideration.

Rail projects in Tamil Nadu

3532. SHRI PAUL MANOJ PANDIAN: Will the Minister of RAILWAYS be pleased to state:

(a) the pending railway projects pertaining to Tirunelveli and Tuticorin districts of Tamil Nadu; and

(b) whether the projects will be included in the forthcoming budget in public interest?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Gauge conversion of Tirunelveli-Tenkasi metre gauge line, falling in the district of Tirunelveli, is